

From:  
**Anil Kumar Choudhary,**  
Registrar General,  
High Court of Jharkhand  
Ranchi

File No. XIX(1)/5/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Dated: \_\_\_\_\_

To,

1. Sri Ashok Kumar Singh, Civil Judge (Sr. Division), Secretary, DLSA, Garhwa,
2. Sri Tarun Kumar, C. J. M.-cum-Civil Judge (Sr. Division)-I-cum-Secretary, DLSA, Khunti,
3. Sri Madhuresh Kumar Verma, C. J. M.-cum-Civil Judge (Sr. Division)-I-cum-Secretary, DLSA, Simdega,
4. Sri Prabhat Kumar Sharma, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Deoghar,
5. Sri Durgesh C. Awasthi, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Saraikela,
6. Sri Sanjay Singh Yadav, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Pakur,
7. Sri Rajendra Kumar Sinha, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chaibasa,
8. Sri Sanjiv Kumar Verma, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Godda,
9. Sri Ajai Kumar Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Koderma,
10. Sri Bipin Bihari Gautam, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Giridih,
11. Sri Prafulla Kumar, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Daltonganj,
12. Sri Soumendra Nath Sikdar, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Sahebganj
13. Sri Sachindra Birua, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Bokaro,
14. Sri Sanjeev Jha, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Hazaribagh,
15. Sri Rajesh Kumar Singh, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Ranchi,
16. Sri Abhas Verma, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Jamtara,
17. Sri Piyush Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Latehar,
18. Sri Avinash Kumar Dubey, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Dhanbad,
19. Sri Sanjay Kumar Dubey, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Dumka,
20. Sri Chaudhary Ahsan Moiz, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Lohardaga,
21. Sri Braj Kishore Pandey No. 2, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Gumla,
22. Sri Prem Shankar, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Ramgarh,
23. Sri Vijay Kumar Srivastava, Civil Judge (Sr. Division)-I-cum-A.C.J.M.-cum-Secretary, DLSA, Chatra,
24. Sri Binay Kumar Lal, Civil Judge (Sr. Division)-cum-J.M.-cum-Secretary, DLSA, Jamshedpur.

Sub: - For attending one day Colloquium on "Victim Emancipation through Compensation" at Nyaya Sadan, JHALSA, Ranchi on 04<sup>th</sup> of March, 2017 (reporting time: 09.30 AM).

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending **one day Colloquium on "Victim Emancipation through Compensation"** scheduled to be held on **04<sup>th</sup> of March, 2017** at **Nyaya Sadan, JHALSA, Ranchi** with a direction to report at **09.30 AM** positively in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid Colloquium.

This is for your information and needful.

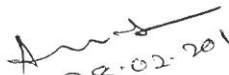
Yours faithfully,  
**Sd/- A.K. Choudhary**  
Registrar General

Memo No. 938 /Apptt.

Dated, Ranchi, the 28.2.17

Copy forwarded to the Principal District & Sessions Judges, Garhwa / Khunti / Simdega / Deoghar / Saraikela / Pakur / Chaibasa / Godda / Koderma / Giridih / Daltonganj / Sahebganj / Bokaro / Hazaribagh / Jamtara / Latehar / Dhanbda / Dumka / Lohardaga / Gumla / Ramgarh / Chatra / Jamshedpur including the

Judicial Commissioner, Ranchi for information and needful / the Member Secretary, JHALSA, Near A.G. Office, Doranda, Ranchi for information and needful with reference to his letter no. JHALSA/486 dated 23.02.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

  
28.02.2017  
Registrar General